NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 28(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY:

Rajeev Bhel

V/s.

M/s. Realtech Infrastructure Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME DESIGNATION	N REPRESENTATION	SIGNATURE
1	KIRISH GANDHI (AD		theis .
2.	Jayant Mehra Diggaj Pathak	Adv Z	> /
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Order

On the application filed by the counsel for the petitioner, the hearing is deferred on account of the fact that the relative of arguing counsel, Shri R.K. Gupta, has to be admitted in the hospital and he could not be present to attend the hearing.

List on 30.8.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Fam.

(S.K. MOHAPATRA) MEMBER (T)

22nd August, 2016 (P.K. Sud)